

prised that he now chooses to put it aside, has not taken it seriously to consider that a major revelation like this in which numbers not just of politicians, senior members of the Cabinet but political party offices were being tapped. All that the Prime Minister has said is that the Government will examine, but he will not tell the Parliament what has actually been found or what corrective steps are being taken. I would, through you, appeal to the Prime Minister that the issue is much larger than just placing the report of the CBI in Parliament or not placing it. It does involve the freedom of functioning of the political parties and Members of Parliament. Therefore, he must please reconsider it. I would request the hon. Prime Minister to react to it.

**SHRI CHANDRA SHEKHAR:** Mr. Speaker, Sir, I fully agree with the hon. Member. But I do not know why he should say that I have some hesitation in accepting what he suggests. The only thing is that I did not want to go into the past I look towards the future. That is why I said, if you go on harping on the theme of what had happened in the past, it will not bring a better future. In future, all his suggestions should be accepted and will be accepted. I give that assurance that because of political reasons nobody's phone will be tapped.

**DR. A.K. PATEL:** Mr. Speaker, Sir, all these four cases of investigations are very vital and important for the nation and they are sufficiently delayed. So, will the Government expedite the investigations?

**SHRIKAMAL MORARKA:** Mr. Speaker, Sir, as the Member who has previously spoken, said the question involves the privileges of the Members of parliament. So, the Privileges Committee is seized of the matter and it will certainly look into the privileges of Members. The Government is seized of the matter.

## WRITTEN ANSWERS TO QUESTIONS

[English]

### Agreement with Sir Richard Attenborough on Proceeds of the Film 'Gandhi'

\*22. **SHRI JANARDHANA POOJARY:** Will the PRIME MINISTER be pleased to state:

(a) whether any agreement has been reached with Sir Richard Attenborough during his recent visit to India regarding proceeds of the film 'Gandhi' that were to be paid to the Cine Artists Welfare Fund;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (**SHRI SUBODH KANT SAHAY**): (a) No, Sir.

(b) Does not arise.

(c) Since Sir Richard Attenborough has objected to the transfer of entire 5% profits alongwith interest accrued from the film 'Gandhi' to the Cine Artists Welfare Fund, on some technical grounds, the matter has not yet been resolved and further efforts are being made to resolve it.

### Talks Between Vishwa Hindu Parishad and Babri Masjid Action Committee

\*25. **SHRI MITRA SEN YADAV:**  
**SHRIDILEEP SINGH BHURIA:** Will the PRIME MINISTER be pleased to state:

(a) whether the Government have initiated talks between the representatives of